

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Civil Appeal No(s). 8261/2015

M/S SHIVANG ENTERPRISES THR. PARTNER SHUBHA GOEL Appellant(s)

VERSUS

INCOME TAX OFFICER 6(4) LUCKNOW

Respondent(s)

Date : 10-08-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Ambhoj Kumar Sinha, AOR

For Respondent(s) Mr. Arun Kumar Singh, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant is granted four weeks' time
to file affidavit of valuation.

List again on 28.09.2018.

MANOJ JAIN
Registrar